

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	SC 10022/2020 (APPEARANCE OF ACCUSED)		STATE BY TURUVEKERE POLICE Vs Raveesha	Public Prosecutor
2	SC 10043/2019 (FRAMING OF CHARGE OR PLEA)		State by Honnavalli Police Vs Kumara	PP
3	SPL.C 10003/2019 (FRAMING OF CHARGE OR PLEA)		State by Mamatha Vs S.M. Mallaiah	Somasundar S
4	SPL.C 10005/2020 (BAIL)		The Department of Mines and Geology Vs Nataraju	Public Prosecutor Nataraju.M.C
5	SPL.C 10006/2020 (BAIL)		The Department of Mines and Geology Vs Murthy	Public Prosecutor Nataraju.M.C
6	CRL.R.P. 10017/2017 (ORDERS)		vinod goyal Vs STATE BY K.B.CROSS POLICE	vishwanath Public Prosecutor
(C.C./0000779/2011)				
7	CRL.R.P. 10041/2017 (ORDERS)		Vinod Goel Vs Range Forest Officer.Tiptur	Vishwanath Public Prosecutor
(CRL.R.P./0010041/2017)				
: CRL.R.P./0010041/2017				
8	CRL.R.P. 10027/2018 (ORDERS)		Vijayakumar Vs Nanjegowda @ Rajanna	Krishnamurthy.B.G Jagadeesh.B.D
9	CrI.Misc. 10280/2020 (ORDERS)		K.N. Muniraju Vs STATE BY TURUVEKERE POLICE	Gururaja.T.N
10	CrI.Misc. 10284/2020 (ORDERS)		G. Rajashekar Vs Excise Police Station, Tiptur	Basavaraju H S Public Prosecutor
11	CrI.Misc. 10291/2020 (ORDERS)		B. Pushpavathi Vs Excise P.S, Chikkanayakanahalli	Sathish.B Public Prosecutor
12	CrI.Misc. 10295/2020 (ORDERS)		Rajanna Vs Excise P.S, Turuvekere.	Krishnamurthy.B.G Public Prosecutor

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13	Crl.Misc. 10297/2020 (ORDERS)		Pandurangaiah Vs Excise P.S, Chikkanayakanahalli	Karunakar.M.B Public Prosecutor
11.00 AM to 02.00PM				
14	Crl.Misc. 10306/2020 (NOTICE)		Srinivasamurthy Vs STATE BY TURUVEKERE POLICE	Raghu.T.K Public prosecutor
15	Crl.Misc. 10307/2020 (NOTICE)		Vasanthaiah Vs State by Chikkanayakanahalli Police	K.M. Shadakshari Public Prosecutor
16	CRL.A 10006/2019 (ARGUMENTS) IA/1/2019		R. Puttaswamy Vs Ganesh B.N.	Jagadeesh.B.D Shivakumara
17	CRL.A 10007/2019 (ARGUMENTS) IA/1/2019		Adithya T.J. Vs Vijayakumar S.K.	Udayashankar T T Yogananda.M.K
18	CRL.A 10029/2017 (ARGUMENTS) IA/1/2017		Krishna Vs H.S.Devaraju	GSM MD
(CRL.A/0010029/2017)				
: CRL.A/0010029/2017				
19	CRL.R.P. 10014/2018 (ARGUMENTS) IA/1/2018		Y.N.Gangadhar Vs M. Madhushree	S.V.S
(CRL.R.P./0010014/2018)				
: CRL.R.P./0010014/2018				
20	CRL.R.P. 10015/2019 (ARGUMENTS) IA/1/2019		K.R. Sathish Vs K.M. Mamatha	Nataraju.M.C Basavaraja.T
21	CRL.R.P. 10016/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Rajappa Vs Ashwini	Shobhadevi. S.V Sathish.B
22	CRL.R.P. 10038/2019 (ARGUMENTS) IA/1/2019		R.S. Channegowda Vs Gangamma	B.P.Rajendraprasad Somasundar S
23	CRL.A 10016/2019 (ARGUMENTS) IA/1/2019		Sazain Enterprises Vs Khuhuddus Sab	Fouzia Khanam Ramaswamy Iyengar K.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	CRL.A 10034/2018 (Respondent Arguments)		M.G. Somashekara @ Somashekaraiah Vs D.B. Lakshmanagowda	Channakeshava.B.K M.R. Puttaraju
Cases listed below are adjourned due to Covid 19				
25	CRL.R.P. 10023/2020 (Await T.C.R)	30-12-2020	Bheemaiah D.A Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Sathish.B
26	CRL.R.P. 10024/2020 (Await T.C.R)	30-12-2020	Renukprasad alias Shyam Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Sathish.B
27	CRL.R.P. 10011/2020 (NOTICE)	06-01-2021	Mayanna Vs Lakshamma	K.R. Dayananda
28	CRL.R.P. 10017/2020 (await notice)	06-01-2021	R. Rukmini Vs Thashildar and Taluk Executive Magistrate	Krishnamurthy.B.G
29	CRL.R.P. 10019/2020 (await notice)	06-01-2021	Gurushanthaiah Vs The Taluk Executive Magistrate, Tiptur	Somasundar S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	P and SC 10016/2020 (HEARING)		Lakshmidevi Vs Nil	Somasundar S
2	P and SC 10018/2020 (HEARING) IA/1/2020 IA/2/2020		Usha M.S. Vs Nil	Sreedhara.K.S
3	M.V.C. 959/2019 (EVIDENCE)		Ayesha Siddika Vs Somashekar.D.B	Sathish.B
4	M.V.C. 962/2019 (EVIDENCE)		Yogananda Vs Mustak.K.K	B.Sathish
5	Civil Misc. 10030/2014 (ARGUMENTS)		S.H.Chandrashekaraiiah Vs THE EXECUTIVE ENGINEER (KPTCL)	MSS
(Civil Misc./0010030/2014)				
: Civil Misc./0010030/2014				
6	R.A. 10014/2019 (ARGUMENTS) IA/1/2019		Siddalingaiah Vs Special Land Acquisition Officer, Tumkur	Kumaraswamy K N
7	R.A. 10017/2019 (ARGUMENTS) IA/1/2019		Ganganna Vs Special Land Acquisition Officer, Tumkur	Kumaraswamy K N
8	R.A. 10023/2019 (ARGUMENTS) IA/1/2019		C.R. Praveen Kumar Vs C.R. Naveenkumar	Sreedhara.N.N
9	R.A. 10024/2019 (ARGUMENTS) IA/1/2019		C.R. Praveen Kumar Vs C.R. Naveen Kumar	Karunakar.M.B
10	M.V.C. 39/2018 (EVIDENCE)		T.R. Raghu Vs P. Sridhara	T.R. Chikkaranganna
11	M.V.C. 638/2018 (EVIDENCE)		Manjunath @ Manjanna Vs T.M.Shivaprasad	Raghu.T.K
12	Civil Misc. 7/2013 (ARGUMENTS)		V.L.DAYANANDA MURTHY Vs THE EXECUTIVE ENGINEER (KPTCL)	P.R.J B.S.K

(Civil Misc./0000007/2013)
: Civil Misc./0000007/2013

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Civil Misc. 10057/2014 (ARGUMENTS)		J.K.MAHESHWARAI AH Vs THE EXECUTIVE ENGINEER (KPTCL)	Rajanna. T B.S.K
(Civil Misc./0010057/2014)				
: Civil Misc./0010057/2014				
14	R.A. 10039/2017 (ARGUMENTS)		PARVATHAMMA Vs NAGARAJAIAH	Ramaswamy Iyengar K.S G.S.M
(R.A./0010039/2017)				
: R.A./0010039/2017				
15	R.A. 10016/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Basavaraju Vs Rajesh	Ramaswamy Iyengar K.S
(R.A./0010016/2018)				
: R.A./0010016/2018				
16	R.A. 10003/2020 (ARGUMENTS)		H.J.Aneppa dead by LRs Smt. Lakshmiddevamma Vs Special Land Acquisition Officer, Tumkur	Kumaraswamy K N
<u>11.00 AM to 02.00PM</u>				
17	Civil Misc. 10021/2020 (NOTICE)		C.S. Gangappa Vs Competent Authority and S.L.A.O	Govindaraju R.
18	Civil Misc. 10022/2020 (NOTICE)		Gangamma Vs Competent Authority and S.L.A.O	Govindaraju R
19	Civil Misc. 10023/2020 (NOTICE)		M.R. Thimmaiah @ Thammaiah Vs Competent Authority and S.L.A.O	Govindaraju
20	Civil Misc. 10024/2020 (NOTICE)		Nagarathnamma Vs Competent Authority and S.L.A.O	Govindaraju R
21	Civil Misc. 10025/2020 (NOTICE)		Shambulingaiah Vs Competent Authority and S.L.A.O	Govindaraju R.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	Civil Misc. 10026/2020 (NOTICE)		Savithramma Vs Competent Authority and S.L.A.O	Govindaraju R
23	Civil Misc. 10027/2020 (NOTICE)		Sathyanarayana Shetty Vs Competent Authority and S.L.A.O	Govindaraju R
24	Civil Misc. 10028/2020 (NOTICE)		Byrappa Vs Competent Authority and S.L.A.O	Govindaraju R
25	Civil Misc. 10029/2020 (NOTICE)		Padmavathi R.T Vs Competent Authority and S.L.A.O	Govindaraju R
26	Civil Misc. 10030/2020 (NOTICE)		Ramakrishnegowda C.L Vs Competent Authority and S.L.A.O	Govindaraju R
27	Civil Misc. 10031/2020 (NOTICE)		jayamma Vs Competent Authority and S.L.A.O	Govindaraju R
28	Civil Misc. 10032/2020 (NOTICE)		Ramashetty Vs Competent Authority and S.L.A.O	Govindaraju R
29	O.S. 10001/2018 (HEARING)		Shadaksharaiah Vs Shivappa	Ramaswamy Iyengar K.S
30	P and SC 10007/2019 (HEARING)		Suresh S/o late Chandriah Vs Nil	K.S.Sreedhara
31	P and SC 10012/2020 (HEARING)		Nanjamma Vs Nil	H.S.Krishnegowda
32	P and SC 10015/2020 (HEARING)		S.V. Mamatha Vs Nil	Somasundar S
33	Civil Misc. 10007/2019 (EVIDENCE)		Puttamma Dead by L.R.s. Vs The Superintendent Engineer (Electrical)	G.B. Adarsh
34	Civil Misc. 10033/2018 (FOR ENQUIRY)		Shivaiah Vs The Superintendent Engineer (Electrical)	Adarsh.G.B T.N.A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	M.V.C. 1029/2018 (Respondent evidence)		G.M.Raju Vs Vasu	H.R.Krishnamurthy B.R
36	M.V.C. 1126/2018 (Respondent evidence)		Ananthaiah @ Ananthmurthy Vs Nataraju.B.L	H.R.K B.N.N
37	Civil Misc. 10001/2019 (FOR ENQUIRY)		H.M. Mallikarjunaiah Vs The Superintendent Engineer (Electrical)	G.B. Adarsh Lakshman.H
Cases listed below are adjourned due to Covid 19				
38	M.V.C. 172/2020 (FOR OBJECTION)	12-01-2021	Pushpavathi Vs Mohamed Meraj Hasan	Krishnamurthy H R K S
39	M.V.C. 581/2020 (NOTICE)	15-01-2021	Sunandamma Vs Yuvaraja H.P.	Manjanna G.
40	M.V.C. 592/2020 (NOTICE)	15-01-2021	Sowbhagyamma Vs Jagadish S.	M.C.Nataraju
41	M.V.C. 598/2020 (NOTICE)	15-01-2021	Vijay H.S. Vs Gopalakrishna N.	B.Sathish

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02.45 PM to 05.45PM				
1	M.C. 68/2019 (Objection)		Pooja H.P. Vs Venkatesh	Nataraju.M.C
2	M.C. 38/2020 (NOTICE)		M.D. Pooja Vs V.T. Dwarakesh @ Govindaraj	A.N. Devaraju
3	M.C. 34/2014 (ARGUMENTS)		M.S.CHANDRAPPA @ CHANDRASHEKARAI AH Vs ASHWINI @ B.SHANTHA	S.SOMASUNDAR
4	M.A. 3/2015 (ARGUMENTS)		S.N.CHANDRASHEKARAI AH Vs VIJAYAKUMAR AND ANOTHER	H.C. RAMACHANDRAI AH
5	M.A. 10/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		THIMMAPPA Vs HOMBALAMMA	S.SOMASUNDAR
6	M.V.C. 1100/2015 (ARGUMENTS)		CHANDAN Vs K MANJUNATHA	A.M. VIDYASHANKAR
(M.V.C./0001100/2015)				
: M.V.C./0001100/2015				
7	R.A. 24/2016 (ARGUMENTS)		K.N. Durgai ah Vs Ningappa	
8	R.A. 28/2016 (ARGUMENTS)		Shashidhara Vs Anandamurthy	
9	R.A. 37/2016 (ARGUMENTS)		T.S. Siddalingaprasad Vs Chandrashekarai ah	
10	R.A. 40/2016 (ARGUMENTS)		S. Sharada Vs Bettaswamy	
11	R.A. 44/2016 (ARGUMENTS)		T.B.Rudrachar Vs K.R.Prahakar dead by lrs.	SS
(R.A./0000044/2016)				
: R.A./0000044/2016				
12	R.A. 46/2016 (ARGUMENTS)		M.N.Gangamma Vs M.S.Rajashekarai ah	HS
(R.A./0000046/2016)				
: R.A./0000046/2016				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	R.A. 52/2016 (ARGUMENTS)		Basavaraju Vs Ugraiah	TKU
(R.A./0000052/2016) : R.A./0000052/2016				
14	R.A. 56/2016 (ARGUMENTS)		Halkuraiah Vs H.N.Mallashetty	KSRI
(R.A./0000056/2016) : R.A./0000056/2016				
15	R.A. 61/2016 (ARGUMENTS)		Renukamma Vs Mahalingappa	BR
(R.A./0000061/2016) : R.A./0000061/2016				
16	R.A. 62/2016 (ARGUMENTS)		Gayathree @ Shivagangamma her power of attorney holder S.Kumaraswamy Vs Revanasiddappa	KNG
(R.A./0000062/2016) : R.A./0000062/2016				
17	R.A. 70/2016 (ARGUMENTS)		Rangamma Vs Nagamma	KSRI
(R.A./0000070/2016) : R.A./0000070/2016				
18	R.A. 73/2016 (ARGUMENTS)		Jayamma Vs	ss
(R.A./0000073/2016) : R.A./0000073/2016				
19	M.A. 12/2016 (ARGUMENTS)		H.S.Basavaraju Vs H.S.Sadashivaiah	SS
(M.A./0000012/2016) : M.A./0000012/2016				
20	R.A. 8/2017 (ARGUMENTS)		Drakshayanamma Vs Shivananjamma	TKU
(R.A./0000008/2017) : R.A./0000008/2017				

11.00 AM to 02.00PM

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21	O.S. 39/2020 (Plaintiff Evidence) IA/1/2020 IA/2/2020		Mahadevamma H.S Vs Someshwara H.S.	Venu.C
22	O.S. 33/2015 (Settlement.)		M.S.KAVITHA Vs JAYAMMA	K.S. RAMASWAMY IYENGAR
23	O.S. 90/2019 (Objection to IA.) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Puttaswamy M.V. Vs Gangamma	Jagadeesh.B.D
24	R.A. 92/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Kantharaju Vs M.B. Rathnamma	K.N. Gururaja
Cases listed below are adjourned due to Covid 19				
25	R.A. 12/2017 (ARGUMENTS)	23-12-2020	M.Chandrashekar Vs Gangadharappa	HL
(R.A./0000012/2017) : R.A./0000012/2017				
26	R.A. 17/2017 (ARGUMENTS)	23-12-2020	Revanasiddaiah Vs Shivalingaiah	HCR
(R.A./0000017/2017) : R.A./0000017/2017				
27	R.A. 19/2017 (ARGUMENTS)	23-12-2020	Muniswamy Vs Yashodamma	KSRI
(R.A./0000019/2017) : R.A./0000019/2017				
28	R.A. 6/2018 (ARGUMENTS)	23-12-2020	H.V.Govindarajashetty Vs Shivashankaraiah	Udayakumar T.K
29	R.A. 14/2018 (ARGUMENTS)	23-12-2020	H.P. Harish Vs H.P. Usha	S. somasundar
30	R.A. 15/2018 (ARGUMENTS)	23-12-2020	M/S Sri.Malleswaraswamy Traders,by its Siddalingaradhaya Vs G.S.Lokesh	Ramaswamy Iyengar K.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	R.A. 38/2018 (ARGUMENTS)	23-12-2020	Channabasamma Vs The State of Karnataka, by Chief Secretary	M.C.Nataraju
32	R.A. 59/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	23-12-2020	Rangaswamy Vs Kamamma	Ramaswamy Iyengar K.S
33	R.A. 61/2018 (ARGUMENTS) IA/1/2018	23-12-2020	Manjunath Vs Maheshwaraiah	S.Somasundar
34	O.S. 22/2014 (Defendant evidence)	29-01-2021	FAHAMEEDA KHATOON Vs AZEEMA TABASSUM	BHARATHRAJ
35	EX 48/2019 (Await Warrant)	02-03-2021	Kanchirayappa dead by LRs Vs Special Land Acquisition Officer	B.J. Mahaveera
36	O.S. 63/2019 (Plaintiff Evidence)	02-03-2021	State Bank of India By its Manager Sanjeet Kumar Vs Manjegowda@ Puttaswamy Gowda	Nagabhushan T.N
37	O.S. 86/2019 (SUMMONS) IA/1/2019	02-03-2021	Ambika Vs H.D. Basavalingappa	D. Vasanthakumar
38	O.S. 101/2019 (Plaintiff Evidence)	02-03-2021	Rudresh A.S. Vs Siddaramaiah	C. Venu
39	R.A. 1/2020 (Steps)	02-03-2021	Honnegowda Vs Byategowda	Ramachandraiah.H.C
40	L.A.C. 2/2015 (Cross of PW.)	02-03-2021	APPANNASHETTY @ ANNAPPA SHETTY Vs SPECIAL LAND ACQUISITION OFFICER	RAJANNA
41	M.V.C. 946/2016 (Cross of PW.)	02-03-2021	YOGESHA S R Vs MALLESHPA S K	H.R. KRISHNAMURTHY
(M.V.C./0000946/2016) : M.V.C./0000946/2016				
42	M.V.C. 273/2017 (Cross of PW.)	02-03-2021	MANJUNATHA@ MANJANNA Vs T M SHIVAPRASAD	A.M. VIDYASHANKAR

(M.V.C./0000273/2017)
: M.V.C./0000273/2017

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43	M.V.C. 1347/2017 (Cross of PW.)	02-03-2021	Gangadhara Vs K.M. Sunil Kumar	T.R.Chikkaranganna
44	O.S. 48/2018 (Further Chief of PW.) IA/1/2018	02-03-2021	Gangamma Vs Mahalingappa	Vidyashankar A .M
45	M.C. 69/2018 (Further Chief of PW.)	02-03-2021	Prathima S. Vs S.B. Ganesh	Udayakumar T.K
46	M.V.C. 94/2020 (Written statement)	02-03-2021	Shadakshari.G.B Vs Ali Raja	Prasanna.K.N
47	EX 7/2018 (Await Further Orders.)	25-03-2021	Chandraiah Vs Oriental Insurance Co.Ltd	H.R. Krishna murthy
48	EX 9/2018 (Await Further Orders.)	25-03-2021	Shivappa Vs Oriental Insurance Co.Ltd	H.r. Krishna murthy
49	EX 51/2018 (NOTICE)	25-03-2021	Lokesh M.S. Vs ICICI Lombard General Insurance Co.Ltd	H.Shivaramaiah
50	AIR MISC MVC 6/2019 (NOTICE)	25-03-2021	Ramu Vs Mohankumar	a
51	AIR MISC MVC 7/2019 (NOTICE)	25-03-2021	Nagesh Vs Rangaswamy	a
52	AIR MISC MVC 3/2020 (NOTICE)	25-03-2021	Shreyas Vs Sathish V	a
53	AIR MISC MVC 4/2020 (NOTICE)	25-03-2021	Shivanna Vs Prمود G.	a
54	AIR MISC MVC 5/2020 (NOTICE)	25-03-2021	Gowrishankara Vs Yogeesh	a

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11.00 AM to 02.00PM				
1	C.C. 1502/2013 (SUMMONS)		TOWN POLICE Vs NAGARAJU.H.R.	
2	C.C. 2342/2014 (SUMMONS)		-- -- TOWN POLICE Vs -- -- AKBAR PASHA	
3	C.C. 1797/2015 (SUMMONS)		State by Tiptur Town Police Vs AKBAR @ DEVARAJU	SRI.A.P.P.
4	C.C. 992/2017 (SUMMONS)		State by Tiptur Town Police Vs Ashok.H.N.	
(C.C./0000992/2017)				
: C.C./0000992/2017				
5	C.C. 1055/2018 (SUMMONS)		State by Tiptur Town Police Vs Jagadhish Aliyas Kalyana Matt	APP
6	C.C. 378/2019 (SUMMONS)		State by Tiptur Town Police Vs Puttanna @ Puttappa	APP
7	C.C. 826/2019 (SUMMONS)		State by Tiptur Town Police Vs Mukthiyar pasha	APP
8	CrI.Misc. 166/2020 (Await Notice.)		Shankaramma Vs C.M.C. Tiptur	Fouzia Khanam
9	CrI.Misc. 152/2020 (Petitioner Evidence.)		Ghouse Khan Vs City Municipal Council	Fouzia Khanam
10	CrI.Misc. 153/2020 (Petitioner Evidence.)		Sidiq Vs City Municipal Council	Fouzia Khanam
11	C.C. 620/2019 (Further Chief of PW.)		State by Tiptur Town Police Vs Ravikumar G. Gandenne	APP
12	C.C. 841/2019 (EVIDENCE)		State by Tiptur Town Police Vs Dudyanayaka	APP
13	CrI.Misc. 176/2020 (ORDERS)		Manikanta Vs Commisisioner	B.N. Ajay
14	CrI.Misc. 178/2020 (ORDERS)		Manikanta Vs Commisisioner, CMC	Ajay.B.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 443/2020 (NBW to Accused)		State by Tiptur Town Police Vs Ashoka @ Prakash @ Subramani @ Mani	APP
16	P.C.R. 313/2020 (ORDERS)		M.N. Prashanth Vs Sindhu	Ramachandraiah.H.C
17	P.C.R. 314/2020 (ORDERS)		M.S. Dharnesha Vs C.K. Vasanthkumar	Ramachandraiah.H.C
Cases listed below are adjourned due to Covid 19				
18	P.C.R. 185/2015 (Sworn Statement)	28-12-2020	T.G.LINGARAJU Vs M.NAGARAJU	C.P. SUNDARESH
19	P.C.R. 53/2020 (Sworn Statement)	28-12-2020	Sri Gurumallikarjunaswamy Vividoddesha Sahakara Sanga niyamitha, Vs Prabhudev N	D Vasanthkumar
20	P.C.R. 97/2020 (Sworn Statement)	28-12-2020	Sri Devika Enterprises Vs Puttaswamy Gowda	K.N. Prasanna
21	P.C.R. 132/2020 (Sworn Statement)	28-12-2020	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Mangalamma	D. Vasanthkumar
22	P.C.R. 156/2020 (Sworn Statement)	28-12-2020	Gangadhar M N Vs Subhash	Manjunathaswamy.G.R
23	P.C.R. 157/2020 (Sworn Statement)	28-12-2020	K.L Sathish Vs Subhash	Manjunathaswamy.G.R
24	P.C.R. 205/2020 (Sworn Statement)	30-12-2020	Yashodha C.S. Vs M.R. Vijaykumar	Nataraju.M.C
25	P.C.R. 256/2020 (Sworn Statement)	30-12-2020	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Kupprlingaiah H B	Nataraju.M.C
26	P.C.R. 257/2020 (Sworn Statement)	30-12-2020	Drakshayanamma Vs Kantharaju	D. Vasanthkumar
27	P.C.R. 293/2020 (Sworn Statement)	30-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Suresh	DV

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	P.C.R. 294/2020 (Sworn Statement)	30-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Rekha. V.S	DV
29	P.C.R. 298/2020 (Sworn Statement)	30-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Nanjamma	DV
30	P.C.R. 299/2020 (Sworn Statement)	30-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Basavaraju	DV
31	P.C.R. 300/2020 (Sworn Statement)	30-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Subramanya. G.V.	DV
32	C.C. 745/2018 (EVIDENCE)	25-03-2021	Sri. Gurukula Co-Operative Society Limited Vs M.B. Uma	Shekar H.N
33	C.C. 1054/2018 (EVIDENCE)	25-03-2021	K.M. Mallikarjuna Vs Nagappa	Lakshman.H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 57/2017 (For Objection)		B.S. Prabhudev Vs K.R. Vasanthkumar	
2	O.S. 477/2014 (HEARING) IA/1/2014 IA/2/2014		SOHAN.R.GOWDA Vs M.C.RUDRANNA	H.C. RAMACHANDRAIAH
3	O.S. 277/2019 (HEARING)		Radamma V. Vs M.P. Mallikarjunaiah	Lakshman.H
4	Misc 9/2019 (HEARING)		Radamma Vs The Special Land Acquisition Officer	Lakshman.H
5	O.S. 107/2020 (HEARING) IA/1/2020 IA/2/2020		G.D. Jagadeesh Vs Srinivasamurthy G.R.	Ramaswamy Iyengar K.S
6	O.S. 297/2020 (Hearing on IA) IA/1/2020		Rangaraju.K.S. Vs The Special Land Acquisition Officer	Raghu.T.K
7	FDP 3/2018 (Settlement)		M.B. Rathnamma Vs Mallamma	Udayakumar T.K
8	O.S. 9/2015 (EVIDENCE) IA/2/2015 IA/1/2015		NARASAMMA Vs CHIKKANNA	K.B.LINGAPPA
9	O.S. 279/2017 (EVIDENCE)		M/s Sree Bageeratha Multipurpose Co-operative Society Ltd., by its Manager Manjunatha K.M. Vs Siddappa	UMESH RAO
10	O.S. 288/2017 (EVIDENCE)		B.N. Jagadeesh Vs B.N. Nagaraju	S.SOMASUNDAR
11	O.S. 347/2017 (EVIDENCE)		Bhavya shree Vs Prakash	Fouzia Khanam
12	O.S. 352/2017 (EVIDENCE)		M.N. Prakash Vs K.R. Indrakumar	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 12/2018 (EVIDENCE)		Chikkanna Vs K.S. Parappa	
PLNTF EVIDENCE				
14	O.S. 72/2018 (EVIDENCE)		Anusuya Vs Rajashekaraiah	B SATHIS
15	O.S. 288/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Hiriyappa Vs Ningappa	Lingappa.K.B
16	O.S. 263/2014 (JUDGMENTS) IA/1/2014 IA/2/2014		MANJUNATHA @ KUMARASWAMY AND ANOTHER Vs K.R. SHIVANNA	K.S. RAMASWAMY IYENGAR
17	O.S. 131/2015 (Further cross of PW1)		G.S. KEMPEGOWDA Vs G.S. RANGASWAMY	K.S. RAMASWAMY IYENGAR
18	FDP 10/2018 (ORDERS)		H.T. Jayanna Vs Shivanna	Lingappa.K.B
19	O.S. 227/2020 (ORDERS) IA/1/2020		Puttarangamma Vs Krishnamurthy Naik	H.S.Basavaraj
20	O.S. 375/2015 (Compliance of U. Sec 89 of CPC) IA/2/2015 IA/1/2015		BHAGYAMMA @ SOWBHAGYA Vs GIRIYAMMA	BHARATHRAJ
Cases listed below are adjourned due to Covid 19				
21	O.S. 289/2018 (EVIDENCE) IA/1/2018 IA/2/2018	31-12-2020	Puttaiah Vs H.S. Basavaraju	B.G. Chandrappa
22	O.S. 375/2018 (EVIDENCE)	31-12-2020	B.M. Sreekantaiah and Sons Rep. by its poer of attorney holder H.S. Rajashekara Vs B.M. Rajashekaraiah	S.K. Sathyanarayana
23	O.S. 377/2019 (EVIDENCE)	31-12-2020	Jayalakshamma Vs Rangamma	Udayakumar T.K
24	O.S. 87/2013 (Defendant Evidence)	31-12-2020	SRINIVASAMURTHY ANOTHER Vs BASAVARAJU ANOTHER	T.K. UDAYKUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 337/2017 (Plaintiff Evidence)	31-12-2020	Malleshaiah Vs K.N. Shivamurthy	Udayakumar T.K
26	O.S. 125/2020 (SUMMONS) IA/1/2020	12-01-2021	Puttaraju Vs Renukaradhya	Somasundar S
27	O.S. 221/2020 (SUMMONS) IA/1/2020	12-01-2021	Thirthakumar H.D. Vs Devaraju	Gururaja.T.N
28	O.S. 457/2015 (NOTICE)	12-01-2021	ROOPARANI Vs H.MANJULA @ MANJULAMMA	C.CHANNEGOWDA
29	O.S. 125/2016 (NOTICE)	12-01-2021	Siddagangamma Vs B.R. Nanjunda Swamy	
30	O.S. 129/2020 (NOTICE) IA/1/2020	12-01-2021	Dungarumal Vs Narasimhamurthy	T.J. Raghu
31	O.S. 133/2020 (NOTICE) IA/1/2020 IA/2/2020	12-01-2021	C. Krishnappa Vs Lakkamma	Lakshman.H
32	O.S. 205/2020 (NOTICE) IA/1/2020	12-01-2021	Shankaralingappa Vs Annapurna	Nataraju.M.C
33	O.S. 287/2020 (NOTICE) IA/1/2020	12-01-2021	Rahamath Pashaa.K.H Vs Cholamandalam	Basavaraju.H.S.
34	O.S. 230/2017 (For Objection) IA/2/2017 IA/1/2017	12-01-2021	V.G. Veena Vs Shanthappa	K.S. RAMASWAMY IYENGAR
35	FDP 12/2018 (For Objection)	12-01-2021	Rathnamma Vs Shivagangamma	Somasundar S
36	FDP 13/2018 (For Objection) IA/1/2018	12-01-2021	Gowramma Vs Akkayamma	Nagabhushan T.N
37	FDP 16/2019 (For Objection)	12-01-2021	N. Anupama Vs Vijayalakshmi	H.S. Krishnegowda
38	O.S. 331/2016 (Writer Statement)	12-01-2021	Inasappa Vs Kanik Mary	
39	O.S. 25/2015 (HEARING)	12-01-2021	SAVITHRAMMA Vs BOREGOWDA	KSRI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 403/2014 (Amended Plaintiff)	30-01-2021	SHARADAMMA.K. Vs KADAPPA	C.CHANNEGOWDA
41	O.S. 391/2016 (Amended Plaintiff)	30-01-2021	Pushpa Vs Rathnamma	
42	O.S. 29/2013 (EVIDENCE) IA/1/2013 IA/2/2013	30-01-2021	S. JAYANNA Vs PUTTARAMAIAH AND ANOTHER	B.P. RAJENDRAPRASAD
43	EX 103/2013 (Issue arrest notice against JDR)	30-01-2021	S.D. JAYARAM LEGAL OFFICER AND GPA HOLDER SRI RAM CHITS TIPTUR Vs K.G. KUMAR	VASANTH KUMAR.D.
44	O.S. 116/2018 (EVIDENCE)	30-01-2021	Y. Nagamani Vs Indramma	Ramachandraiah.H.C
45	O.S. 125/2018 (EVIDENCE) IA/1/2018 IA/2/2018	30-01-2021	A.N. Vasanthappa Vs Lakkanna	Lakshman.H
46	O.S. 145/2018 (EVIDENCE)	30-01-2021	State Bank of India Vs Radhamma @ Radhamani	Nagabhushan T.N
47	O.S. 163/2018 (EVIDENCE)	30-01-2021	M.R. Dayananda Vs B.S. Nataraju	Shekar H.N
48	O.S. 269/2018 (EVIDENCE) IA/1/2018	30-01-2021	Manjunathaswamy A.M. Vs Nagaraju	Udayakumar T.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 497/2011 (SUMMONS)		KIBBANAHALLI P.S. TIPTUR Vs KUMARSWAMY	S.SOMASUNDAR
2	C.C. 574/2012 (SUMMONS)		RURAL PS TTR Vs A1. MUNIRAJU	M.C. NATARAJ
3	C.C. 1488/2013 (SUMMONS)		K.B.CROSS TIPTUR TQ. Vs MADHU @ SADA	
4	C.C. 465/2014 (SUMMONS)		K.B.CROSS POLICE Vs MANJUNATHA	
5	C.C. 467/2014 (SUMMONS)		K.B.CROSS POLICE Vs JAGADEESH	
6	CrI.Misc. 215/2020 (NOTICE)		Lokesh Vs The Thahsildar, Tiptur	Shivashankara N.S
7	CrI.Misc. 216/2020 (NOTICE)		Lokesh Vs The Thahsildar, Tiptur	Shivashankara
8	C.C. 315/2011 (EVIDENCE)		K.B. CROSS P.S. Vs GANGADHARAI AH	
9	C.C. 1008/2013 (EVIDENCE)		TIPTUR RURAL P.S Vs MURTHY AND OTHERS	
10	C.C. 1749/2014 (EVIDENCE)		RURAL P.S. TIPTUR Vs MANJANNA @ MANJUNATHA 2 OTHERS	
11	C.C. 1750/2014 (EVIDENCE)		RURAL P.S. TIPTUR Vs MURUGESH T.K.	
12	C.C. 1019/2016 (EVIDENCE)		Kibbanahalli Police Vs Shashikumar S.	M.B.K
(C.C./0001019/2016)				
: C.C./0001019/2016				
SS TO WITNESSES				
13	C.C. 1007/2013 (EVIDENCE)		TIPTUR RURAL P.S. Vs HONNAPPA AND OTHERS	
14	C.C. 2506/2014 (EVIDENCE)		K.B. CROSS P.S. Vs AMJAD KHAN	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 2642/2014 (EVIDENCE)		K.B. CROSS P.S. Vs KRISHNAMURTHY D.	
16	C.C. 1722/2015 (EVIDENCE)		K.B. CROSS P.S. Vs THIMMASHETTY J.K.	
17	C.C. 356/2016 (EVIDENCE)		Kibbanahalli Police Vs Umamanjunatha	
18	C.C. 941/2016 (EVIDENCE)		Tiptur Rural Police Station Vs CHANDRAKUMAR	H.S.BASAVARAJU
(C.C./0000941/2016)				
: C.C./0000941/2016				
19	C.C. 1464/2016 (EVIDENCE)		Kibbanahalli Police Vs KANNAN	
20	C.C. 50/2016 (For Charge,)		TIPTUR TOWN P.S. Vs VIJAY KUMAR DEEPU K.G.	
21	C.C. 744/2017 (For Charge,)		Tiptur Rural Police Station Vs Suresha	
Cases listed below are adjourned due to Covid 19				
22	C.C. 1801/2012 (SUMMONS)	31-12-2020	M/s Kalpataru Products Rep by S.S. Santosh Kumar Vs Kiran Detective Security Force	
23	C.C. 1137/2015 (Re-Issue NBW to Accused)	07-02-2021	SRIKANTH Vs VEERABOVI	
24	C.C. 1237/2016 (Re-Issue NBW to Accused)	07-02-2021	B.C. Shashidhara Aradhya Vs Balasubramaniam. S	
25	C.C. 1303/2017 (Re-Issue NBW to Accused)	07-02-2021	B M Lingaraju Vs G S Prakash	K B LIngappa
26	C.C. 1515/2017 (Re-Issue NBW to Accused)	07-02-2021	Sri Channabasaveshwara Sowhardha Pathin Sahakari Niyamitha Rep by Secretary Sunanda Vs Lallithamma	M R Girish
27	P.C.R. 4/2020 (NOTICE)	07-02-2021	H.B. Bhagya Vs Deepak Kumar S Bhyrate	B.P.Rajendraprasad

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 1819/2014 (Cross of PW1)	07-02-2021	MS SRI RAM TRANSPORT AND FINANCE CO-OPERATIVE SOCIETY LTD. REP BY ITS AUTHORIZED SIGNATORY Vs MOHAMMED DADAPEER	
29	C.C. 347/2015 (Cross of PW1)	07-02-2021	MS SRIRAMA TRANSPORT FINANCE CO. LTD TIPTUR KUMARASWAMY Vs SHIVANNA	DAYANANDA.K.R.
30	C.C. 1205/2015 (Cross of PW1)	07-02-2021	MS SRIRAMA TRANSPORT FINANCE CO. LTD TIPTUR BY ITS GPA HOLDER KUMARASWAMY Vs CHIDANANDARA	DAYANANDA.K.R.
31	C.C. 2352/2015 (Cross of PW1)	07-02-2021	T.J. HONNAPPA Vs LINGARAJU T.L	M.C. NATARAJ
32	C.C. 412/2016 (Cross of PW1)	07-02-2021	M/s Shriram Transport Finance Co., LTD., Rep by its PA holder Kumara swamy Vs T. Shashirekha	
(C.C./0000412/2016)				
: C.C./0000412/2016				
33	C.C. 2846/2014 (EVIDENCE)	07-02-2021	MS SHRIRAMA TRANSPORT FINANCE CO. LTD. Vs MOHAMMED YAKUM SHARIF	
34	CrI.Misc. 440/2015 (EVIDENCE)	07-02-2021	MANJULA. Vs YOGISH.	
35	CrI.Misc. 197/2016 (EVIDENCE)	07-02-2021	Bhagya Vs Ravikumar	
(CrI.Misc./0000197/2016)				
: CrI.Misc./0000197/2016				
36	C.C. 1165/2016 (EVIDENCE)	07-02-2021	Proprietor, Sri. Mailaralingeshwara Bricks Industries, Tiptur Vs T.K.Shivaraj	
(C.C./0001165/2016)				
: C.C./0001165/2016				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	C.C. 541/2017 (EVIDENCE)	07-02-2021	Shantha A S Vs Channakeshwaramurthy B	
38	C.C. 279/2019 (EVIDENCE)	07-02-2021	Kibbanahalli Police Vs Manjunatha	State by Complainant
39	C.C. 703/2019 (APPEARANCE OF ACCUSED)	07-02-2021	Excise Police Station,Tiptur Vs Yathish	State by Complainant
40	C.C. 704/2019 (APPEARANCE OF ACCUSED)	07-02-2021	Excise Police Station,Tiptur Vs Ghanashekhar	State by Complainant
41	C.C. 705/2019 (APPEARANCE OF ACCUSED)	07-02-2021	Excise Police Station,Tiptur Vs Dakshinamurthy	State by Complainant
42	C.C. 450/2020 (APPEARANCE OF ACCUSED)	07-02-2021	Tiptur Rural Police Station Vs Rudresh C.S.	State by Complainant
43	C.C. 452/2020 (APPEARANCE OF ACCUSED)	07-02-2021	Tiptur Rural Police Station Vs Chikkanna	State by Complainant
44	C.C. 453/2020 (APPEARANCE OF ACCUSED)	07-02-2021	Tiptur Rural Police Station Vs Shankaraiah	State by Complainant
45	C.C. 410/2016 (Complaint Evidenc)	07-02-2021	B.C. Jayanna Vs S.G. Nagarathamma	H.LAKSHMAN
46	C.C. 603/2010 (For clarification,)	07-02-2021	T.R. YATHEESH KUMAR Vs G.R. RAVI	T.N.NAGABHUSHAN B.P. RAJENDRAPRASAD
47	C.C. 231/2016 (For Plea)	07-02-2021	MOHAMMED ZAFRULLA C. Vs B. SAI BABU	K.S. RAMASWAMY IYENGAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 382/2018 (Settelment)		Neelakantaswamy Vs Soumya	Bharathraju
2	EX 50/2019 (Settelment)		Syndicate Bank Vs A.B.Ganes Shyam	Mohamed Afroze Ahamed
3	EX 82/2019 (Settelment)		Shriram Chits (Karnataka)Pvt.Ltd., Vs Kantharaja S.	Banashankar K.R.
4	O.S. 164/2015 (EVIDENCE) IA/3/2015 IA/2/2015 IA/1/2015		GANGAIAH Vs THE ASSISTANT ENGINEER	S.V. SHOBHADEVI
5	O.S. 152/2017 (EVIDENCE)		Nanjappa and son Vs Shivanna	
6	O.S. 311/2017 (EVIDENCE)		R. Basavalingaiah Son proprietor R.B. Kotturaiah Vs Keshavamurthy	
7	O.S. 342/2018 (EVIDENCE) IA/1/2018		N. Phanindra Vs H.N. Vasantha Kumar	N.C. Ashoka
8	O.S. 44/2019 (EVIDENCE)		Umadevi Vs M. Eshanna	Ramaswamy Iyengar K.S
CROSS EXAMINATION OF DW				
9	O.S. 328/2012 (EVIDENCE) IA/2/2012 IA/1/2012 IA/3/2012 IA/4/2012		ANNAPOORANAMMA AA 40 YRS DO LATE NANJAPPA AND WO UMAPATHY RO AT HULIHALLY VILLAGE HONNAVAL Vs PARVATHAMMA	K.S. RAMASWAMY IYENGAR
CROSS EXAMINATION OF PW				
10	O.S. 38/2015 (EVIDENCE) IA/1/2015		SHIVAGANGAMMA Vs VASANTHAKUMARI	SHIVKUMAR
DEFN EVIDENCE				
11	O.S. 86/2015 (EVIDENCE)		NEELAKANTASWAMY Vs VASANTHAMMA	N.C. ASHOK
FURTHER EVIDENCE FOR PLNTF				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 398/2015 (EVIDENCE) IA/2/2015 IA/1/2015		M.PUTTATHAYAMMA Vs BHARATHI M.C.	H.N. SHEKAR
13	O.S. 106/2016 (EVIDENCE)		M.Panchakshari Vs Nanjamari	
14	O.S. 43/2019 (EVIDENCE)		Umadevi Vs M. Eshanna	Ramaswamy Iyengar K.S
PLNTF EVIDENCE				
15	O.S. 258/2015 (EVIDENCE) IA/2/2015 IA/1/2015		R.C. SRINIVASA Vs M CHANDRASHEKAR	SHIVKUMAR
16	O.S. 354/2018 (Sumons to Defendant/s) IA/1/2018 IA/2/2018		Tharamani Vs Chandrappa	M.R. Girish
17	O.S. 236/2019 (Compliance of U. Sec 89 of CPC)		Kavitha B.R. Vs H.S.Basavaraju	Udayakumar T.K
<u>11.00 AM to 02.00PM</u>				
18	O.S. 290/2019 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019		Dr. Shree Ma. Ni. Pra. Swa. Rudramuni Mahaswamigalu Vs Digvijaya Kannada News Channal	Dhananjaya N.R.
19	O.S. 320/2019 (SUMMONS) IA/1/2019		Gayathri Vs Nirmala	Nataraju.M.C
20	O.S. 64/2020 (SUMMONS) IA/1/2020 IA/2/2020		Nagaraju Vs Mallikarjunaiah	H.Lakshman
21	O.S. 164/2020 (SUMMONS) IA/1/2020		T.S. Rajashekharaiiah Vs T.G. Shankarappa	Somasundar S
22	O.S. 166/2020 (SUMMONS) IA/1/2020		K.V. Shashidhara Vs Indramma	C.N.Krishnamurthy
23	O.S. 170/2020 (SUMMONS) IA/1/2020		Prashantharaju Vs Dhananjayaraju	Udayakumar T.K
24	O.S. 240/2020 (SUMMONS)		Parswanatha K.C. Prop. of K.C. Enterprises Vs Panchayath Development Officer	Somasundar S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 240/2010 (NOTICE) IA/3/2010 IA/1/2010 IA/2/2010		THOPAMMA Vs A.S. MANJUNATH	S.SOMASUNDAR B.G.KRISHNAMURTHY
26	EX 18/2014 (NOTICE)		THE MANAGER PRIMARY CO- OP.AGRICULTURE RURAL DEVELOPMENT BANK LTD. TIPTUR Vs RAMEGOWDA AND ANOTHER	C.CHANNEGOWDA
27	O.S. 150/2014 (NOTICE)		BHAGYAMMA Vs SIDDAGANGAMMA	
28	O.S. 152/2020 (NOTICE) IA/1/2020		Rangaswamy Vs Ningappa	H.N. Shankaramurthy
29	O.S. 198/2020 (NOTICE) IA/1/2020 IA/2/2020		Ambikamma Vs Chikkamma	Chandrappa B.G
30	EX 41/2020 (NOTICE)		H.D. Manjula Vs Chikkamma	Udayakumar T.K
31	Misc 1/2020 (NOTICE)		Kavitha B.R. Vs H.S. Basavaraju	Udayakumar T.K
32	O.S. 224/2020 (Hearing on IA) IA/1/2020		G.T. Anupama Vs Raghu	Somasundar S
33	O.S. 26/2017 (Settelment)		H.B. Jayanna Vs Nityananda	
34	O.S. 200/2017 (Settelment) IA/2/2017 IA/1/2017		N.S. Mohankumara Vs Rajashekaraiah	
35	EX 23/2018 (Settelment)		Amjad Ali Vs M.R. Ramachandra	Nagabhushan T.N
36	O.S. 244/2018 (Settelment)		Doddalingaiah Vs Ningamma	Ramaswamy Iyengar K.S
37	O.S. 276/2018 (Settelment) IA/1/2018		Prabhuswamy Vs Shivaswamy	M.R. Girish

Cases listed below are adjourned due to Covid 19

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38	O.S. 96/2014 (SUMMONS)	25-01-2021	Shivarudrappa Vs Shankarappa	
(O.S./0000096/2014)				
: O.S./0000096/2014				
39	O.S. 518/2014 (SUMMONS) IA/1/2014 IA/2/2014	25-01-2021	KRISHNAPPA Vs RATHNA.H.A. AND OTHERS	S.JAYANNA
40	FDP 15/2016 (commissioner report)	25-01-2021	Mallikarjunaiah, Vs Shivappa,	
(FDP/0000015/2016)				
: FDP/0000015/2016				
41	EX 13/2018 (commissioner report)	25-01-2021	K.R. Bhojgowda Vs Smt. Gowramma	G.S. Mallesh
42	EX 3/2019 (commissioner report)	25-01-2021	A. Mahadevamma Vs Shivamma	Somasundar S
43	O.S. 458/2012 (For Objection)	25-01-2021	SRIDESHADA VEERASHAIVA SAMAJA R OF REPRESENTED BY ITS PRESIDENT SRI. N.G.PUTTARAJU Vs N.J. MADHUSUDHANA	T.K. UDAYKUMAR
44	O.S. 376/2016 (For Objection)	25-01-2021	Roopavathi Vs Nanjamari	
(O.S./0000376/2016)				
: O.S./0000376/2016				
45	O.S. 54/2017 (For Objection)	25-01-2021	K.S. Ramachandraiah Vs Ravi	
(O.S./0000054/2017)				
: O.S./0000054/2017				
46	O.S. 243/2017 (For Objection) IA/2/2017 IA/1/2017 IA/3/2017	25-01-2021	Revanna Vs The Thahsildar, Tiptur	
47	FDP 5/2018 (For Objection)	25-01-2021	Radhamani Vs Mahadevaiah	M.B.Karunakara
48	O.S. 304/2019 (For Objection) IA/1/2019 IA/2/2019	25-01-2021	Sardar Sab Vs Divisional Manager	Fouzia Khanam

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49	EX 17/2020 (For Objection)	25-01-2021	T. Vagish Pandith Vs G.N. Vishwanath	Nagabhushan T.N
50	O.S. 270/2020 (For Objection) IA/1/2020	25-01-2021	B.S. Kantharaju Vs Ramalingegowda	M.R. Girish
51	O.S. 334/2020 (For Objection) IA/1/2020	25-01-2021	R.Pundarika Vs The Special Land Acquisition Officer	M.Dakshinamurthy
52	O.S. 211/2019 (APPEARANCE OF PARTY) IA/1/2019 IA/2/2019	25-01-2021	Santhosh Vs K.C. Veena	Venu.C
53	O.S. 338/2019 (Writter Statement) IA/3/2019 IA/1/2019 IA/2/2019	25-01-2021	Puneeth M.P. Vs Sowbhagya Lakshmi	Lakshman.H
54	O.S. 370/2019 (Writter Statement) IA/1/2019 IA/2/2019	27-01-2021	Rajashekaraiah B.C. Vs Pushpa	M.R. Puttaraju
55	O.S. 392/2013 (HEARING)	27-01-2021	YASHODAMMA Vs THIMMEGOWDA	T.K. UDAYKUMAR
56	O.S. 133/2016 (Hearing on IA)	27-01-2021	Smt. Pushpalatha Vs H.B.Rudresha	DAYANANDA.K.R.
(O.S./0000133/2016)				
: O.S./0000133/2016				
57	O.S. 166/2016 (HEARING)	27-01-2021	Vijayalakshmi Vs Gavi Siddappa	
(O.S./0000166/2016)				
: O.S./0000166/2016				
58	O.S. 328/2016 (HEARING)	27-01-2021	H.S Lohith Vs H.M. Dayananda	
59	O.S. 348/2017 (Hearing on IA) IA/2/2017 IA/1/2017	27-01-2021	B. Ranganatha Vs T.K. Diwakar	
60	O.S. 384/2018 (HEARING)	27-01-2021	M.N. Shanmukha Vs M.S. Shivaprasad	Lakshman.H

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61	FDP 4/2019 (HEARING) IA/1/2019	27-01-2021	Vasanthamma Vs Umesh	Yogananda
62	Misc 4/2019 (HEARING)	27-01-2021	Shivashankaraiah Vs Sunanda	G.P. Prakash
63	O.S. 252/2012 (Steps) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012	27-01-2021	A1. MANJUNATHA Vs A1. BHARATHAMMA	T.K. UDAYKUMAR T.N.NAGABHUSHAN
64	EX 55/2017 (Steps)	27-01-2021	Shreshtanatha Swamy Vs Smt. Sharmila Baig	
65	EX 5/2019 (Steps)	27-01-2021	Syndicate Bank Vs Chittaiah	Mohamed Afroze Ahamed
66	O.S. 192/2019 (Steps) IA/1/2019	27-01-2021	B.S.Aruna Vs B.S.Shashidhar	G.Vishwanath
67	O.S. 204/2019 (Steps) IA/1/2019 IA/2/2019	27-01-2021	Kempamma Vs Manjulamma	S.T. Somashekara
68	EX 13/2016 (Amended Plaint)	27-01-2021	Proprietor, Sri Channakeshava Investments, Birur town Vs Kempadevaiah	A.M. VIDYASHANKAR
69	O.S. 396/2018 (EVIDENCE)	27-01-2021	Rajamma Vs Ramaiah	Basappa
70	O.S. 28/2019 (EVIDENCE)	27-01-2021	Renukaradhya Vs Gurushanthaiah	Nagabhushan T.N
71	O.S. 60/2019 (EVIDENCE) IA/1/2019 IA/2/2019	27-01-2021	Pramila K. Vs Anjinappa	Tiptur Venkatesh
72	O.S. 86/2019 (EVIDENCE)	27-01-2021	Canara Bank Vs Ayesha Sultana Khanum	Nagabhushan T.N
73	O.S. 230/2019 (EVIDENCE) IA/1/2019 IA/2/2019	27-01-2021	Gangamani Vs G.V. Vijaya	Yogananda.M.K
74	O.S. 332/2018 (ARGUMENTS)	27-01-2021	J. Chandraiah Vs Basavaraju	Lingappa.K.B

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75	EX 62/2018 (Issue Notice to JDR)	27-01-2021	Appajachar Vs Ramegowda	Somasundar S
76	O.S. 34/2017 (DEFENCE EVIDENCE)	27-01-2021	Thanmayi Vs B.K. Rajashekar	B.N. AJEY
77	O.S. 173/2017 (Further chief of PW1)	27-01-2021	K.N. Shivamurthy Vs Malleshaiah	
78	O.S. 118/2014 (Defendant Evidence) IA/1/2014 IA/2/2014	27-01-2021	HOMBALAMMA Vs THIMMAPPA	K.S. RAMASWAMY IYENGAR
79	O.S. 104/2017 (Plaintiff Evidence)	28-01-2021	B.J.Basavaraju Vs B.J.Mangalagowramma,	
(O.S./0000104/2017)				
: O.S./0000104/2017				
80	O.S. 128/2017 (Plaintiff Evidence)	28-01-2021	Anasuyamma Vs Revanna	C.CHANNEGOWDA
81	O.S. 133/2017 (Plaintiff Evidence)	28-01-2021	G.Narasimhamurthy Vs Panchayath Development Officer	
(O.S./0000133/2017)				
: O.S./0000133/2017				
82	O.S. 169/2017 (Plaintiff Evidence)	28-01-2021	M.N.Rudresh. Vs B.N.Nagalakshmi	
(O.S./0000169/2017)				
: O.S./0000169/2017				
83	O.S. 183/2017 (Plaintiff Evidence)	28-01-2021	Gangamma Vs S.Ranganatha	
84	O.S. 152/2018 (Plaintiff Evidence) IA/1/2018	28-01-2021	Lakkanna Vs A.N. Vasanthappa	M.K. Dakshinamurthy
85	O.S. 210/2018 (Plaintiff Evidence) IA/1/2018	28-01-2021	D.T. Chandrashekar Vs D.T. Jaykumar	Shivakumar
86	O.S. 226/2018 (Plaintiff Evidence)	28-01-2021	Shivaswamy Vs Prabhuwamy	Somasundar S
87	O.S. 294/2018 (Plaintiff Evidence) IA/1/2018	28-01-2021	P.M. Rajanna Vs B.V. Madhu	Jagadeesh M.C.

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88	O.S. 312/2018 (Plaintiff Evidence) IA/1/2018	28-01-2021	Yashaswini Vs Survamangala	Venu.C
89	O.S. 322/2018 (Plaintiff Evidence)	28-01-2021	Yamunadevi. S Vs Shantha raju H.R.	M.R. Girish
90	O.S. 356/2018 (Plaintiff Evidence) IA/1/2018	28-01-2021	S.Y. Shivakumar Vs Commissioner	Udayakumar T.K
91	O.S. 128/2019 (Plaintiff Evidence) IA/1/2019	28-01-2021	Jayanna Vs Ningamma	K.T. Chandrashekara
92	O.S. 224/2019 (Plaintiff Evidence)	28-01-2021	B.T. Chandrashekara Vs Parvathamma	Udayakumar T.K
93	O.S. 318/2019 (Plaintiff Evidence) IA/3/2019 IA/1/2019 IA/2/2019	28-01-2021	Hombe Gowda Vs M.B. Shivananje Gowda	Lakshman.H
94	O.S. 334/2019 (Plaintiff Evidence)	28-01-2021	K. Hamsaveni Vs Sardar Pasha	Udayakumar T.K
95	O.S. 192/2010 (Await orders) IA/3/2010 IA/4/2010 IA/1/2010 IA/2/2010	28-01-2021	ILLYAZ AHMED Vs ZAIBUMUNNISA AND ONE	K.S. RAMASWAMY IYENGAR H.C. RAMACHANDRAIAH
96	O.S. 321/2017 (ORDERS) IA/2/2017 IA/1/2017	28-01-2021	H.B. Siddaganga Vs B. Chandrasekaraiah	G.R. MANJUNATHSWAMY
97	O.S. 128/2020 (Compliance of U. Sec 89 of CPC)	28-01-2021	B.S. Parameshwaraiah Vs Gangadhar	Krishnamurthy.B.G

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1	C.C. 2343/2015 (SUMMONS)		N.V. KERE PS Vs SHIVAKUMAR	
2	C.C. 1335/2016 (SUMMONS)		Nonavinakere Police Vs Shankarappa	
3	CrI.Misc. 50/2020 (Petitioner Evidence)		Rangaswamy M.G. Vs The Thahsildar, Tiptur	M.B.Karunakar
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4	C.C. 678/2019 (SUMMONS)	02-02-2021	Honnnavalli Police Vs Shankar	State by Complainant
5	C.C. 682/2019 (SUMMONS)	02-02-2021	Nonavinakere Police Vs Manjunatha B.T.	State by Complainant
6	C.C. 381/2020 (SUMMONS)	02-02-2021	Honnnavalli Police Vs Sunil Kumar K.R.	State by Complainant
7	C.C. 400/2020 (SUMMONS)	02-02-2021	Nonavinakere Police Vs Mukunda	State by complainant
8	C.C. 404/2020 (SUMMONS)	02-02-2021	Nonavinakere Police Vs Ananda K.R.	State by Complainant
9	C.C. 496/2020 (SUMMONS)	02-02-2021	Nonavinakere Police Vs Shivaraju	State by Complainant
10	C.C. 497/2020 (SUMMONS)	02-02-2021	Nonavinakere Police Vs Chiranjivi B.R.	State by complainant
11	C.C. 834/2020 (SUMMONS)	02-02-2021	Nonavinakere Police Vs Channabasavaiah	State by complainant
12	C.C. 835/2020 (SUMMONS)	02-02-2021	Nonavinakere Police Vs Manjunatha	State by complainant
13	C.C. 1850/2015 (NOTICE)	02-02-2021	HONNAVALLI P.S. Vs VISHWA ALIAS VISHWANATHA 3 OTHERS	
14	CrI.Misc. 93/2020 (NOTICE)	02-02-2021	Shivamma Vs The Thahsildar, Tiptur	Ashoka
15	CrI.Misc. 169/2020 (NOTICE)	02-02-2021	Karan Nayak N. Vs Nagesh N.L.	B.Sathish

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16	Crl.Misc. 199/2020 (NOTICE)	02-02-2021	N.M. Mylaraiah Vs The Thahsildar, Tiptur	Karunakar.M.B
17	Crl.Misc. 202/2020 (NOTICE)	02-02-2021	Arunkumari Vs The Thahsildar, Tiptur	Nataraju.M.C
18	Crl.Misc. 238/2020 (NOTICE)	02-02-2021	H.S Nageshwar Vs The Thahsildar, Tiptur	Shankarmurthy HN
19	Crl.Misc. 239/2020 (NOTICE)	02-02-2021	H.S Nageshwar Vs The Thahsildar, Tiptur	Shankarmurthy H.N
20	Crl.Misc. 250/2020 (NOTICE)	03-02-2021	Prabhuswamy Vs The Thahsildar, Tiptur	Nataraju.M.C
21	Crl.Misc. 236/2020 (APPEARANCE OF PARTY)	03-02-2021	Narasimhamurthy B.M. Vs The Thahsildar, Tiptur	Krishnamurthy.B.G
22	C.C. 1458/2017 (HEARING)	03-02-2021	Nonavinakere Police Vs Yadukumar aliya Babu	
23	C.C. 616/2019 (NBW to Accused)	03-02-2021	Honnnavalli Police Vs Paramesh	State by Complainant
24	C.C. 2728/2014 (Issue NBW to Accused)	03-02-2021	N.V. KERE PS Vs SHIVARAJU	
25	C.C. 2064/2015 (Issue NBW to Accused)	03-02-2021	NONAVINAKERE POLICE Vs A.4. PRAVEEN AND ANOTHER	
26	C.C. 34/2016 (Issue NBW to Accused)	03-02-2021	NONAVINAKERE POLICE Vs JOHNPAL @ JOHN	
27	C.C. 54/2016 (Issue NBW to Accused)	03-02-2021	HONNAVALLI POLICE Vs ARUN KUMAR	
28	C.C. 656/2017 (Issue NBW to Accused)	03-02-2021	H.R.Manjunatha, Vs Raghu	
(C.C./0000656/2017)				
: C.C./0000656/2017				
29	C.C. 900/2017 (Issue NBW to Accused)	03-02-2021	Honnnavalli Police Vs shek reyaz	SRI.A.P.P. M.K.DAKSHINAMURTHY
(C.C./0000900/2017)				
: C.C./0000900/2017				
30	Crl.Misc. 469/2017 (Issue NBW to Accused)	03-02-2021	Kavitha.L.D. Vs Lingaraju.T.K.	

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31	C.C. 158/2008 (Issue attachment warrant of Moveables of JDR)	03-02-2021	D K.N. SURESH Vs A.-1 SURESH AND R.D. RAHUL	
32	C.C. 2669/2014 (For clarification,)	03-02-2021	N.V. KERE PS Vs DAKSHINAMURTHY	
33	C.C. 1088/2016 (For clarification,)	03-02-2021	Honnavalli Police Vs Mansoor	State by Complainant
34	P.C.R. 334/2016 (For clarification,)	03-02-2021	Muralidhara.M.S. Vs Omkaramurthy	
(P.C.R./0000334/2016)				
: P.C.R./0000334/2016				
35	P.C.R. 7/2019 (For clarification,)	03-02-2021	The Karnataka State Pollution Control Board Vs M/s AVT Natural	B.P.Rajendraprasad
36	C.C. 719/2019 (For clarification,)	03-02-2021	Mohankumar Vs Jnanapurna	Shobhadevi. S.V
37	C.C. 1318/2017 (For Plea)	03-02-2021	Honnavalli Police Vs Rajanna.P.	
38	C.C. 1513/2017 (For Plea)	03-02-2021	Vasanth.N.S. Vs Kalaveerappa,	
39	C.C. 118/2018 (For Plea)	03-02-2021	Honnavalli Police Vs Narasimhamurthy	
40	C.C. 633/2018 (For Plea)	03-02-2021	Excise Police Station,Tiptur Vs Shivakumar	State by complainant
41	C.C. 849/2018 (For Plea)	03-02-2021	Nonavinakere Police Vs Sujeeth B.P.	State by Complainant
42	C.C. 447/2019 (For Plea)	03-02-2021	Nonavinakere Police Vs Hucchegowda	State by Complainant
43	C.C. 608/2019 (For Plea)	03-02-2021	Excise Police Station,Tiptur Vs Pradeep H.R.	State by Complainant
44	CrI.Misc. 123/2020 (Paper publication)	03-02-2021	B.H. Shivappa Vs The Thahsildar, Tiptur	Yogananda.M.K
45	C.C. 902/2017 (For Charge,)	03-02-2021	Honnavalli Police Vs Chikkanna	

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46	C.C. 1121/2017 (Issue NBW to Accused)	04-02-2021	Nonavinakere Police Vs Nanjegowda	
47	C.C. 1236/2014 (EVIDENCE)	04-02-2021	N.V.KERE POLICE Vs ANAND	
48	C.C. 2323/2014 (EVIDENCE)	04-02-2021	NONAVINAKERE POLICE Vs CHETHANA OTHERS	
49	C.C. 899/2011 (Further chief of PW1)	04-02-2021	NONAVINAKERE P.S. Vs PARVATHAMMA	H. LAKSHMAN
50	CrI.Misc. 154/2018 (Further chief of PW1)	04-02-2021	Bharathi S.T. Vs Prakash K.	Karunakar.M.B
51	C.C. 1546/2016 (For clarification,)	04-02-2021	Nonavinakere Police Vs Mohankumar	
52	C.C. 1721/2014 (For clarification,)	04-02-2021	HONNAVALLI POLICE Vs PARAMESHA NARASIMHA SINGH	
53	C.C. 996/2017 (For Charge,)	04-02-2021	Honnnavalli Police Vs Lokesha	
54	C.C. 1187/2017 (For Charge,)	04-02-2021	Nonavinakere Police Vs Rangaswamy	
55	C.C. 1592/2017 (For Charge,)	04-02-2021	Nonavinakere Police Vs Srinivas	
56	C.C. 116/2018 (For Charge,)	04-02-2021	Honnnavalli Police Vs Murthy @ Narasimhamurthy,	
57	C.C. 659/2018 (For Charge,)	04-02-2021	Nonavinakere Police Vs Nataraju	State by Complainant
58	C.C. 847/2018 (For Charge,)	04-02-2021	Honnnavalli Police Vs Thammaiah	State by Complainant
59	C.C. 13/2019 (For Charge,)	04-02-2021	Honnnavalli Police Vs Lokesha	State by complainant
60	C.C. 25/2019 (For Charge,)	04-02-2021	Honnnavalli Police Vs Sathisha	State by Complainant
61	P.C.R. 32/2020 (Sworn Statement)	04-02-2021	Chikkalakkegowda Vs Siddappa	State by Complainant

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62	P.C.R. 33/2020 (Sworn Statement)	04-02-2021	Chikkalakkegowda Vs Gurumurthy	State by Complainant

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